

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.134 of 2017 (SZ)**

Applicant(s)

- 1.M. Ravichandran
2. R. Vijayalakshmi
3. C. Rajendran

Respondent(s)

1. Joint Commissioner, Arulmigu  
Dhandayuthapaniswamy Thirukoil  
Palani
2. Commissioner, Sivagiripatty Panchayat
3. Commissioner, Municipal Office, Palani
4. Commissioner, H.R & C.E, Chennai
5. The Secretary, Local Administration  
Chennai
6. The Secretary, Panchayath, Secretariat  
Chennai
7. Tahsildar, Palani
8. Collector, Dindigul
9. The Chairman, Tamil Nadu Pollution  
Control Board, Guindy, Chennai
10. S. Prema

Legal Practitioners for Applicant(s)

M/s. S Kanniah  
T. Narayanasamy

Legal Practitioners for Respondents

Mr. Subbiah for R1 & R4  
Mr. M. K. Subramanian & E. Manoharan  
For R2, R3 & R5 to R8  
Mrs. Yasmeen Ali for R9

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date:3<sup>rd</sup> July, 2017</p> <p>We have heard the learned counsel appearing for the applicants. Admit. Issue notice to the respondents returnable by 2.8.2017.</p> <p>Mr. Subbiah takes notice for respondents 1 and 4. Mr. M.K Subramanian takes notice for respondents 2, 3 and 5 to 8. Mrs. Yasmeen Ali takes notice for 9<sup>th</sup> respondent.</p> <p>Private notice is permitted.</p> <p>Mr. S. Kanniah, learned counsel appearing for the</p>

applicant would submit that by virtue of the construction carried on by the 10<sup>th</sup> respondent and also other activities of the official respondents, effluents are being openly discharged into the nearby agricultural field, thereby causing damages.

The photographs which are annexed to the application also show that there is discharge of effluent into the agricultural field which is stated to be untreated and representations have been made to that effect.

In view of the same, there will be an order of *status quo* which means that the respondents are directed not to proceed with any further construction.

We direct the 2<sup>nd</sup> respondent – Commissioner, Sivagiripatty Panchayat to be present on the next date of hearing with all the documents relating to the same.

Post the application on 2.8.2017.

....., JM  
(Justice Dr. P. Jyothimani)

.....EM  
(Shri P.S. Rao)